Title : Regarding necessary sanction/clearance to 'Air Kerala' airlines.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, the Kerala Government had submitted a proposal to start a new air line known as Air Kerala to enable the Gulf Malayalees to reach the Gulf States at normal air fare. It will be an air line with public participation of the Government of Kerala and the Chief Executive of the airline will be the Chief Minister of the State. But this project is pending approval before the Central Government.

Now, when the Central Government is encouraging the private airlines, why do they hesitate to give sanction to this proposal by a State Government especially by the Chief Minister[KD55]?

## 19.00 hrs.

It is pending for a long time. Not only the present Government but also the previous Government proposed this. Now, it is strongly put by the Chief Minister. I do not understand the logic behind it. You always prefer or encourage private airlines but at the same time when a State Government has submitted a proposal to start an airline with public participation and with the Chief Minister being the Chief Executive of that airline, why do you refrain from doing that? It is an injustice. You have no hesitation to give sanction to the private airlines. Then, why do you hesitate in this case? The private airlines are increasing the fares everyday.

From Trivandrum to Delhi, we suggested a direct flight. If Mr. Praful Patel is present here, I would not have allowed him to go because he has stopped the direct flight. I have to travel with very great difficulty. How can I continue my membership in the House when the direct flight is rejected? So, I would request the Government, particularly, Mr. Praful Patel, to start the direct airline from Trivandrum to Delhi. You are unnecessarily stopping it. I would not allow him to move into the House if he comes.

SHRI KHARABELA SWAIN (BALASORE): He is very annoyed. His concern should be considered.

SHRI VARKALA RADHAKRISHNAN : I will have to get down at Chennai, emplane another plane and return here. All these difficulties are there. You convey him my concern.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): I will convey it to the concerned Minister. ...(Interruptions)

MR. DEPUTY-SPEAKER: Now, nothing should go on record.

(Interruptions) …\*

MR. DEPUTY-SPEAKER: Shri Chandra Bhushan Singh - Not present.